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Title: Introduction of the Distressed Farmers (Special Facilities Protection and Welfare) Bill, 2015.

SHRIMATI RANJEET RANJAN (SUPAUL): I beg to move for leave to introduce a Bill to provide for the special facilities and protection of distressed farmers who are affected by various natural calamities, and victims of indebtedness, physical infirmities, diseases, old age, exploitation, etc. by giving adequate compensation, extending relief measures, removal of indebtedness, prevention of exploitation by moneylenders and other unscrupulous elements, extending easy and hassle free bank loans, giving remunerative prices for their produce, improving farming practices through scientific means, extending compulsory market intervention in cases of bumper crop, compulsory insurance of crops and livestock, old age allowance, medicare and other welfare measures to ensure that they do not commit suicide and for matters connected therewith and incidental thereto.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the special facilities and protection of distressed farmers who are affected by various natural calamities, and victims of indebtedness, physical infirmities, diseases, old age, exploitation, etc. by giving adequate compensation, extending relief measures, removal of indebtedness, prevention of exploitation by moneylenders and other unscrupulous elements, extending easy and hassle free bank loans, giving remunerative prices for their produce, improving farming practices through scientific means, extending compulsory market intervention in cases of bumper crop, compulsory insurance of crops and livestock, old age allowance, medicare and other welfare measures to ensure that they do not commit suicide and for matters connected therewith and incidental thereto."

The motion was adopted.

16.03 hours SHRIMATI RANJEET RANJAN : I introduce the Bill.

(lvii) ELECTRONIC WASTE BILL, 2015*